

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 143 of 2013 in
Appeal No. 125 of 2012**

Dated : 26th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Hindalco Industries Ltd ... Appellant (s)

Versus

**Uttar Pradesh Electricity
Regulatory Commission ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Syed Shahid H Rizvi, Adv.

Counsel for the Respondent(s) :

ORDER

This is an application to correct clerical mistakes in para 19 & 20 of the judgement. So, as prayed, rectification as above is allowed. Registry is directed to carry out corrections and issue fresh orders.

With this observation, the IA No.143 of 2013 is disposed of.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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